

**Railway Gangmen**

1393. **Shri Sadhan Gupta** : Will the Minister of Railways be pleased to state:

(a) whether any case of corruption in connection with recruitment of Railway gangmen in the Adra District of S.E. Railway have been brought to the notice of the railway authorities by the railway employees or by any Trade Union; and

(b) if so, with what results ?

The Parliamentary Secretary to the Minister of Railways and Transport (**Shri Shahnawaz Khan**) : (a) and (b). No specific case, such as could be substantiated, has been received by the Railway Authorities.

**Train Examiners**

1394. **Shri N. B. Chowdhury** : Will the Minister of Railways be pleased to state:

(a) whether the Railway Service Commission held any competitive Examination at Khargpur in 1952;

(b) if so, whether the apprentice Train Examiners selected on the basis of the said examination have since been confirmed in service; and

(c) if so, in what scales ?

The Parliamentary Secretary to the Minister of Railways and Transport (**Shri Shahnawaz Khan**) : (a) Yes.

(b) No.

(c) Does not arise.

**Ex-Mysore State Railway**

1395. **Shri Madiah Gowda** : Will the Minister of Railways be pleased to state:

(a) the amount of Reserve Fund, Depreciation Fund and other cash amounts handed over to the Government of India by ex-Mysore State Railway at the time of the merger; and

(b) how this amount has been utilized?

The Parliamentary Secretary to the Minister of Railways and Transport (**Shri Shahnawaz Khan**):

(a) Reserve Fund	Nil
Depreciation Fund	Nil
Cash Balances	Rs. 9,24,138/5

(b) The cash balances actually remained with the ex-Mysore State Railway after merger and were utilised by that Railway with effect from 1-4-1950 for the purposes of that Railway.

**Loco-Repairing Shop, Gauhati**

1396. **Shri Debendra Nath Sarma** : Will the Minister of Railways be pleased to state:

(a) whether it is a fact that vacancies caused by superannuation, death or other causes in the Gauhati Loco-Repairing shop, are not filled up locally; and

(b) if so, the reasons therefor ?

The Parliamentary Secretary to the Minister of Railways and Transport (**Shri Shahnawaz Khan**): (a) No.

(b) Does not arise.

**Railway Workshop, Dibrugarh**

1397. **Shri K. P. Tripathi** : Will the Minister of Railways be pleased to state:

(a) whether the apprentice school in Dibrugarh Railway Workshop is being closed; and

(b) if so, the reasons therefor ?

The Parliamentary Secretary to the Minister of Railways and Transport (**Shri Shahnawaz Khan**): (a) No.

(b) Does not arise.

**Private Colonies in Delhi**

1398. **Shri Bheekha Bhai** : Will the Minister of Health be pleased to state:

(a) whether it is a fact that the Delhi Development (Provisional) Authority has approved lay-out plans of private colonies of Delhi for construction of new houses; and

(b) if so, whether the said Authority has approved the lay-out plan of the Triloki Colony ?

The Minister of Health (**Rajkumari Amrit Kaur**): (a) The Delhi Development (Provisional) Authority has approved only those lay-out plans for development of land or construction of houses which were in conformity with the standards laid down by that Authority.

(b) It has not been approved so far, as the plan submitted to the Authority did not provide sufficient land for schools and open parks.